

WRITTEN ANSWERS TO QUESTIONS

*[English]***Beedi Workers**

*445. SHRI CHHITUBHAI GAMIT : Will the Minister of LABOUR be pleased to state :

(a) the total number of beedi workers at present in the country, State-wise;

(b) the details of various schemes introduced by the Government to provide loans for the construction of houses and other facilities to those worker; and

(c) the number of beneficiaries of such schemes in each State?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) to (c) The total number of beedi workers in the country are estimated to be around 4.36 million. The State-wise details are given in Statement-I

The Central Government implements Build Your Own House Scheme (BYOHS) for beedi workers, who own their own land/ plot, under which interest-free loan of Rs. 10,000/- repayable in monthly instalments in nine years for constructions of one house is provided and subsidy of Rs. 3,000/- and additional subsidy of Rs. 1,700/- to those workers who adopt small family norm is also provided. Besides, under the Group Housing Scheme, the beedi workers are entitled to a loan of Rs. 6,000/- per house and subsidy of Rs. 1,000/- per house, recoverable in quarterly instalments spread over a period of nine years, which is given to the Cooperative Society. In addition, there are two other schemes where no loans are provided but subsidy is given. In Economically Weaker Sections Housing Scheme subsidy is provided for 50% of the actual cost of construction subject to a maximum of Rs. 9,000/- Under the scheme for Construction of Worksheds/Godowns by Cooperative Societies of beedi workers subsidy is provided upto Rs. 75,000/- for each or 75% of the actual cost of construction for both whichever is less. The other facilities available to these workers are given in Statement-II

The data regarding number of beneficiaries of these schemes are not maintained state-wise. Region-wise break up of the number of beneficiaries is given at Statement-III.

Statement-I

State-wise details of the total number of beedi workers (Estimated)

Sl.No.	Name of the State	Total No. of beedi workers estimated at present
1	2	3
1.	West Bengal	4,75,000
2.	Assam	7,725
3.	Tripura	5,000
4.	Orissa	1,60,000

1	2	3
5.	Madhya Pradesh	7,50,000
6.	Andhra Pradesh	6,00,000
7.	Rajasthan	1,00,000
8.	Gujarat	50,000
9.	Karnataka	3,60,876
10.	Kerala	1,36,419
11.	Maharashtra	2,56,000
12.	Bihar	3,91,5000
13.	Uttar Pradesh	4,50,000
14.	Tamil Nadu	6,21,000
Total		43,63,520

Statement-II**A. List of Welfare Schemes for Beedi Workers**

1. Static-cum-mobile/Static Allopathic and Static Ayurvedic Dispensaries.
2. Scheme for Reservation of Beds in T.B. Hospitals.
3. Scheme for domiciliary Treatment of beedi workers suffering from T.B.
4. Scheme for treatment of beedi workers suffering from Cancer.
5. Scheme for treatment of beedi workers suffering Mental Diseases.
6. Scheme for treatment of beedi workers (including Ghar Khata Workers) suffering from Leprosy.
7. Grant of financial assistance to beedi workers for purchase of spectacles.
8. Maternity benefit scheme for female beedi workers.
9. Scheme for payment of Monetary Compensation for Sterilisation to beedi workers.
10. Re-imbusement of expenditure as financial assistance to beedi workers in respect of Heart Diseases.
11. Re-imbusement of expenditure as financial assistance to beedi workers in respect of kidney Transplantation.

Social Security

1. Group Insurance Scheme.

Housing

1. Build Your Own House Scheme.
2. Housing Scheme for Economically Weaker Section of beedi workers.
3. Grant of subsidy to Co-operative Societies of beedi industry for construction of worksheds and godowns.
4. Group Housing Scheme.

Education

1. Award of scholarship to the children of beedi workers including Gharkhata beedi workers.
2. Composite scheme for Financial Assistance to the school going children of beedi workers for supply of one set of dress, note books and text books.
3. Payment of incentives on passing final University/ Board examinations from High School onwards.
4. Scheme to provide incentive/financial assistance of Re. 1/- per day to female children of beedi workers on the basis of attendance in schools.

Recreation

1. Establishment of Audio-visual sets/cinema vans/ exhibition of films.
2. Organising sports, games, social and cultural activities for beedi workers.
3. Holiday Home Scheme for beedi workers.
4. Supply of T.V. sets to the beedi workers industrial Co-operative Societies.
5. Establishment of Community Hall in beedi workers housing colony with colour T.V. sets.

B. Assistance under Welfare Funds : Subsidy per unit

S.No.	Item	Assistance Available
1.	Financial norms for purchase of medicines in the dispensaries.	Rs. 4/- per patient per Visit in Allopathic and Rs. 3/- in Ayurvedic Dispensaries.
2.	Scholarship for children studying in class V and above (upto post graduate/ professional course)	Rs. 250/- to Rs. 3000/- p.a. per head.

3. School uniforms/ Text books Rs. 125/- per head, and stationery to the wards of beedi workers studying upto class IV.
4. Rate of increase in number of scholarship. No restriction.

C. Housing schemes for beedi workers

Sl.No.	Name of Scheme	Assistance available
1.	Economically Weaker Section (EWS) Housing Scheme.	50% of the actual cost of construction subject to maximum of Rs. 9000/-
2.	Build Your Own House Scheme (BYOHS)	(i) Interest free loan upto Rs. 10,000/- (ii) Subsidy of Rs. 3000/- (iii) Additional subsidy of Rs. 1700/- to those workers who adopt small family norms.
3.	Construction of Workshops/ Godowns by Cooperative Societies of beedi workers	Rs. 75,000/- for each or 75% of the actual cost of construction for both whichever is less.
4.	Group Housing Scheme	(i) Subsidy- Rs.1000/- per house. (ii) Loan- Rs. 6000/- per house.

Statement -III**Statement of Beneficiaries under various Schemes during 1995-96**

Allahabad	Bangalore	Bhilwara	Bhubaneswar	Calcutta	Hyderabad	Jabalpur	Karma	Nagpur	Total
244576	493582	283117	492355	353737	901618	891125	781875	291730	4733733

B. Details of Beneficiaries under Various Schemes During 1996-97 (Provisional)

Allahabad	Bangalore	Bhilwara	Bhubaneswar	Calcutta	Hyderabad	Jabalpur	Karma	Nagpur	Total
329456	532596	242868	-----	378192	911809	908731	673416	253823	4238894

[Translation]**Prices of Crude Oil**

*446. JUSTICE GUMAN MAL LODHA:
SHRIMATI SUSHMA SWARAJ :

Will the PRIME MINISTER be pleased to state :

(a) whether large scale changes have occurred in the international market of crude oil from January to April, 1997;

(b) if so, the prices of crude oil during the above period in international market;

(c) whether the increase in prices at international market has cast its impact on the Indian consumers during the above period; and